

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 3078
TO BE ANSWERED ON 09th August, 2024

LAND IN POSSESSION OF DEFENCE IN KARNATAKA

3078 KM. PRIYANKA SATISH JARKIHOLI:

Will the Minister of DEFENCE be pleased to state:

- (a) whether 754 acres of land in Belagavi city, Karnataka State i.e., Survey Nos. 1304, 1305, 1306, 1307, 1324, 1327, 1327A, 1328, 1329, 1330, 1331, 1332, 1333, 1334, 1335 and 1336 is in the possession of the Defence Department;
- (b) if so, the details thereof;
- (c) whether the said land belongs to Government of Karnataka or Union Government, if so, the details thereof;
- (d) whether the land belongs to Government of Karnataka, if so, the details thereof; and
- (e) the timeline by which the lands are likely to be handed over to the Government of Karnataka?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

- (a) to (c): As per records held by Directorate General of Defence Estates, land measuring 754.82 acres comprising Revenue Survey Numbers 1304 to 1307, 1324, 1327, 1327A, 1328 to 1350 and 1397 in Belagavi belonged to Ministry of Defence, Government of India. Out of this, 13.625 acres comprising Survey Numbers 1324, 1329, 1330, 1348 and 1349 has been transferred by MoD to the State Government of Karnataka on 23.01.1978 for construction of a diversion road to the National Highway No. 04. Further, land admeasuring 20 acres comprising Survey Numbers 1324 and 1329 has been transferred to Indian Council of Medical Research (ICMR) on 14.09.1984. Thus, defence land admeasuring 721.195 acres is in possession of Defence Department.
- (d): No, Sir. The land admeasuring 721.195 acres at Belagavi, belongs to Ministry of Defence, Government of India.
- (e): Does not arise in view of above.
